[22 May, 2006]

RAJYA SABHA

1 2	3	4	5	6
5. Madhya Pradesh	925	679	103.86	61.91
6. Mizoram	85	27	4.05	2.03
7. Orissa	20	20	2.91	1.57
8. West Bengal	170	170	28.03	21.04
9. Maharashtra	73	-	-	-
10. Meghalaya	22	-	-	-
11. Tripura	96	-	-	-
12. Uttaranchal	142	-	-	-
13. Uttar Pradesh	19	-	-	-
TOTAL	2,690	1,832	268.16	191.81

During 2006-07, provision of Rs. 220 crore has been made in the budget of the Ministry of Tribal Affairs for the development of forest villages under Special Central Assistance to Tribal Sub Plan (SCA to TSP). The proposals from Maharashtra, Meghalaya, Uttaranchal and Uttar Pradesh are yet to be received, whereas proposals from Tripura and for some more forest villages of Madhya Pradesh and Mizoram have been received, which are processed for sanction as per laid down procedure.

Reservation of Minorities

*531. SHRI MANOHAR GAJANAN JOSHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to State:

(a) whether Government are proposing any legislation regarding minorities reservation; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A. A. FATMI) (a) No, Sir.

(b) Does not arise.